

ITEM NO.806

COURT NO.1

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.2357/2017

GOVT. OF NCT OF DELHI

Appellant(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 05-12-2022 This appeal was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Chirag M. Shroff, AOR

For Respondent(s) Mr. Tushar Mehta, SG (Mentioned by)
Mr. Arvind Kumar Sharma, AOR
Mr. K.R. Sasiprabhu, AOR

UPON being mentioned the Court made the following
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 List the Civil Appeal before the appropriate Bench on 10 January 2023.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar